

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(Appellate Civil Jurisdiction)

FAO NO. 3927 OF 2018

Bajaj Allianz General Insurance Co. Ltd.

VERSUS

Saroj Kumari & Others

4. **Mukhtiar Ahmed, s/o Mohd. Abdullah Qureshi, r/o Lassipora, Pulwama, Jammu & Kashmir. (Driver of Truck No. JK-03-E-3633).**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 15.02.2019 (Actual), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 30.01.2019.

*Smt*  
*30/1*  
SUPERINTENDENT CIVIL REVISION BRANCH

